

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF **CELLA TEENERGY PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	CELLA TEENERGY PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	07/10/2016
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	REGISTRAR OF COMPANIES, DELHI
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U29308DL2016PTC306936
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	29 AND 30, 2ND FLOOR, POCKET 9 SECTOR 23, ROHINI NEW DELHI, NORTH WEST, DELHI, INDIA – 110 085
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	26 th February 2020.
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: -Mr. Harish Taneja. Address: -236-L, Model Town, Sonipat-131001 E-Mail: - harishtaneja78@gmail.com Mob. No.: - 9811565629 Reg.No.: -IBBI/IPA-002/IP-N00088/2017-18/10229
8.	LAST DATE FOR SUBMISSION OF CLAIMS	27 th March 2020

Notice is hereby given that the Cella Telenergy Private Limited has commenced voluntary liquidation on 26th February 2020.

The stakeholders of Cella Telenergy Private Limited are hereby called upon to submit a proof of their claims, on or before 27th March 2020 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 28.02.2020

Place: New Delhi



Harish Taneja

Liquidator

Cella Telenergy Private Limited